

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Special Bench (Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.12.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/221/2021
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Inverstcorp Score Fund
NAME OF THE RESPONDENT(S)	Rehan Atiq & Vasathi Housing Ltd
UNDER SECTION	95 of IBC

ORDER

The matter is adjourned to 23.12.2022.

Sd/-
MEMBER TECHNICAL

Sd/-
MEMBER JUDICIAL